

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-304
IB-2200/ND/2019

IN THE MATTER OF:

M/s Baba Deep Singh Shuttering Pvt. Ltd.

....Applicant

Vs.

M/s A & A Infracon Pvt Ltd.

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 25.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Annie Rais


For the Respondent

: Adv. Sanat Garg

ORDER

Ld. Counsels for both the parties have put in appearance. Ld. Counsel for the petitioner undertakes to serve a hard copy of the petition to the Ld. Counsel for the respondent within 48 hours. Let the same be done. Put up on 22.11.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

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